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†[THE DEPUTY MINISTER OF EX-TERNAL AFFAIRS (Shrimati LAKSHMI MENON): (a) and (b). The Government of India have pro-Government tested to the of Pakistan in respect of 47 violations of Indian air space by Pakistani aircraft during this period. The Pakistan Government have denied the violations in respect of 19 cases. Their reply in respect of the remaining 28 cases has not been received as yet.]

MEMORANDUM FROM THE CECIL HOTEL Employees' Association, Delhi

*152. SHRI V. PRASAD RAO: Will the Minister of LABOUR AND EM-PLOYMENT be pleased to state:

(a) whether Government have received a memorandum from the members of the Action Committee of the Cecil Hotel Employees' Association, Delhi;

(b) if so, what are their demands; and

(c) whether Government have considered and taken any decision on them?

THE DEPUTY MINISTER OF LAB-OUR (SHRI ABID ALI): (a) Yes, some representations have been received from workers unions.

(b) Government may take over the Hotel or the employees may be allowed to run it on a co-operative basis.

(c) As it has been reported that a legal agreement has already been concluded for the sale of the property and furniture of the Hotel for educational purposes, it would not be possible to continue the hotel business in the same place.

SCHOOL LYING VACANT NEAR LAJPAT NAGAR, NEW DELHI

*153. SHRI PERATH NARAYANAN NAIR: Will the Minister of Rehabi-Litation and Minority Affairs be pleased to state:

† [] English translation.

(a) whether a school constructed three years ago near Lajpat Nagar, New Delhi by the Military Engineering Service for the Ministry of Rehabilitation is lying vacant ever since its construction; and

(b) if so, what are the reasons for the same?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NAS-KAR): (a) No. A Girls' School is functioning in the building since the beginning of the current Session.

(b) Does not arise.

EXPENDITURE INCURRED ON DANDAKA-RANYA PROJECT

*154. SHRIMATI SEETA YUDHVIR: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state the expenditure Government have incurred on the Dandakaranya Project upto the 31st March, 1959?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NAS-KAR): Rs. 1,04,96,404.

INDUSTRIAL PANEL FOR X-RAY EQUIP-MENT

*155. SHRI BABUBHAI CHINAI: Will the Minister of Commerce and Industry be pleased to state:

(a) what suggestions have so far been made by the Industrial Panel for X-Ray Equipment for the development of the industry; and

(b) what specific steps have so far been taken by Government in pursuance of the recommendations made by the panel?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) Suggestions made by the Industrial Panel for X-ray Equipment—

> (i) Arrangements may be made for M/s. Bharat Electronics